## P-24039/193/2023-IPR-VI

Government of India Ministry of Commerce & Industry Department for Promotion of Industry and Internal Trade IPR - International Policy Section

> Vanijya Bhawan, New Delhi. Dated: 25<sup>th</sup> September, 2023

## **DEPUTATION ORDER**

Sanction of the President is hereby accorded to the foreign deputation of the following officers for participating in the Third Special Session of the Standing Committee on the Law of Trademarks, Industrial Designs and Geographical Indications (the SCT Special Session), to conclude and adopt a Design Law Treaty (DLT) from October 2 to 6, 2023 in Geneva, Switzerland (excluding travel time and enforced halt, if any):

S. No.	Name	Period of Deputation
1.	Mr. Bikram Nath, Deputy Director, DPIIT	October 2 to 6, 2023
	Mr. Anoop K. Joy, Joint Controller of Patents & Designs, Patent Office, Delhi	October 2 to 6, 2023

2. The tour of the officers will commence from the date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.

3. The officer will be entitled to the following expenditure during deputation:

Air fare	As per entitled class	
Airport tax (If any)	As per actuals	
Daily allowances	As admissible	
Hotel accommodation	As per entitlement	
Contingency	As per norms	
Local Transport (including airport drop and pickup)	To be provided by PMI, Geneva	
Mobile phone	As per entitlement as per Para 5 of M/o Finance's O.M. dated 26.03.2018	
Excess Baggage	As per norms	
Business Centre Facilities	On actual basis	
Enforced halts including lodging and transport	As per entitlement	

4. During the period of deputation, the officers will draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debitable to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officer will not be allowed to draw any part of the salary in foreign exchange. The Mission is requested to pay the DSA to the officers in CHF as admissible.

5. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.

6. All admissible expenditure in r/o Mr. Bikram Nath towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the Head - 2852.80104.01.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2023-24. DSA etc. may be paid to him by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva.

7. All admissible expenditure in r/o Mr. Anoop K. Joy towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the Head - 3475.00102.11.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2023-24. DSA etc. may be paid to them by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva.

8. The officers will furnish a report on their visit after return from abroad.

9. This sanction will be treated as an authority for the payment.

10. This issues with the concurrence of AS&FA of the Department for Promotion of Industry and Internal Trade (DPIIT) vide Note No.16 dated 22.09.2023 of File No.P-24039/193/2023-IPR-VI (Dy. No. 184469).



To:

**The Pay & Accounts Officer (PAO)**, DPIIT, Udyog Bhawan.

## Copy to:

- 1. Head of Chancery, PMI, Geneva, hoc.genevapmi@mea.gov.in
- 2. Mr. Rajesh Sharma, Counsellor, PMI, Geneva, eco.genevapmi@mea.gov.in
- 3. The Joint Secretary (MER), MEA, Jawaharlal Nehru Bhavan, New Delhi.
- 4. The Joint Secretary (Central Europe), MEA, Jawaharlal Nehru Bhawan, New Delhi.
- 5. The Chief Controller of Accounts, DPIIT, Udyog Bhavan, New Delhi.
- 6. PSO to SIPP/ PPS to JS(HP)
- 7. Mr. Bikram Nath, Deputy Director, DPIIT
- 8. Mr. Anoop K. Joy, Joint Controller of Patents & Designs, Patent Office, Delhi
- 9. PA to CGPDTM, O/o CGPDTM
- 10. Fin-II Section for uploading in FVMS/Protocol Section/ /Guard File
- 11. Establishment-I, Vanijya Bhawan, New Delhi.